

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO 13 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH			
<u>PRONOUNCEMENT OF ORDER</u>			
1	WP 200812/2024	(LA, RES) RAVI B PATIL	V/O DTD 20.03.2024 HCGP FOR R1 (MA NOT FILED) SANJEEV KUMAR C PATIL FOR R2 (VK NOT FILED) HARSHAVARDHAN R MALIPATIL FOR R3 TO R5
	<u>Connected With</u>		
1.1	WP 201485/2024	(GM, CPC) RAVI B PATIL	HARSHAVARDHAN R MALIPATIL FOR 3 (VK FILED)
1.2	WP 201486/2024	(GM, CPC) RAVI B PATIL	HARSHAVARDHAN R MALIPATIL FOR R3, R4 & R5 R1- THE STATE OR KARNATAKA THROUGH THE SPECIAL LAND ACQUISITION OFFICER, KARANJA PROJECT, D C OFFICE, BIDAR - SERVED R2- THE EXECUTIVE ENGINEER, KNNL KPC DIVISION-1 BIDAR - SERVED

COURT HALL NO :4

2 WP 202016/2024 (GM, KEB) SHIVA KUMAR
MALIPATIL

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V/O DTD 21.08.2024
NOTICE TO R1 D/W
NANDAKISHORE BOOB
FOR R2 TO R5
V/O DATED 11.09.2024
SUDARSHAN M FOR R6
(VK NOT FILED)

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